

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:312
ANSWERED ON:24.08.2011
DF UDF AT AIRPORTS
Thamaraiselvan Shri R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Development Fee (DF)/User Development Fee (UDF) are levied at various airports in the country;
- (b) if so, the details thereof;
- (c) whether the Airports Authority of India is considering to regulate the DF/UDF for all airports in the country;
- (d) if so, the details thereof;
- (e) whether the proposals for review of DF at IGI Airport, New Delhi and CSI Airport, Mumbai have been acted upon;and
- (f) if so, the details and the outcome thereof?

Answer

MINISTER OF THE OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b), (c), (d), (e) & (f): A Statement is laid on the Table of the House.

Statement in reply to parts(a), (b), (c), (d), (e) & (f) of Lok Sabha Starred () Question No.312 regarding DF/UDF at Airports:

(a) & (b): Yes, Madam. User Development Fee (UDF) is levied at the following airports:

- (i) Bangalore International Airport, Devanahalli- @ Rs. 260/- per departing domestic passenger and @ Rs. 1070/- per departing international passenger.
- (ii) Rajiv Gandhi International Airport, Shamshabad- @ Rs.430/- per departing domestic passenger and @ Rs. 1700/- per departing international passenger.
- (iii) Ahmedabad International Airport, Ahmedabad- @ Rs. 110/- per departing domestic passenger and @ Rs. 415/- per departing international passenger.
- (iv) Trivandrum International Airport, Thiruvananthapuram- @ Rs.575/- per departing international passenger.
- (v) Jaipur Airport- @ Rs. 1000/- per departing international passenger and @ Rs.150/- per departing domestic passenger.
- (vi) Amritsar Airport- @ Rs.910/- per departing International passenger and @ Rs.150/- per departing domestic passenger.
- (vii) Udaipur airport-@ Rs.150/- per domestic departing passenger.
- (viii) Varansi airport- @ 975/- per departing international passenger and @ Rs.150/- per departing domestic passenger.
- (ix) Mangalore airport- @ Rs.825/- per departing international passenger and @ Rs.150/- per departing domestic passenger.
- (x) Trichy airport- @ Rs.360/- per departing international passenger and @ Rs.150/- per departing domestic passenger
- (xi) Vizag airport- @ Rs.150/- per departing domestic passenger.

In terms of Section 22A of Airports Authority of India (AAI) Act, 1994, Government of India had earlier approved levy and collection of Development Fee (DF) at IGI Airport, New Delhi @ Rs.1300/- per departing international passenger and @ Rs.200/- per departing domestic passenger with effect from 01.03.2009 and at CSIAirport, Mumbai, @ Rs.600 per departing international passenger and @ Rs.100 per departing domestic passenger inclusive all taxes w.e.f. 01.04.2009 to bridge the funding gap for development of these airports. However, as per the judgement of Hon'ble Supreme Court dated 26.04.2011 and Hon'ble High Court of Delhi dated 01.06.2011, the levy and collection of DF at CSIA, Mumbai and IGI Airport, New Delhi has been stopped w.e.f. 27.04.2011 and 01.06.2011 respectively.

(c) & (d): No Madam, DF/UDF for Major Airports and other airports is regulated by Airport Economic Regulatory Authority (AERA) and Ministry of Civil Aviation, respectively. Airports Authority of India does not regulate at all airports.

(e) & (f): Airports Economic Regulatory Authority (AERA), which has been established to determine the aeronautical charges including the DF at major airports, has recently received proposals from M/s Delhi International Airport Pvt. Ltd. (DIAL) and M/s Mumbai International Airport Pvt. Ltd. (MIAL) for review of DF at IGI Airport, New Delhi and CSIAirport, Mumbai respectively and is scrutinising these proposal.